## 281 Bills Introduced SRAVAN \ 9, 189? (SAKA)

9, 189? (SAKA) Bills Introduced

श्री कंबर लाल गुप्तः मैं विघेयक को पेश करता है।

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## POST GRADUTE INSTITUTE OF MEDI-CAL EDUCATION AND RESEARCH, CHANDIGARH (AMANDMENT) BILL<sup>+</sup>

## (Amendment of Sections 3, 5. etc )

SHRI SHRI CHAND GOYAL (Chandigarh): Sir I beg to move for leave to introduce a Bill further to amend the Post-Graduate Institute of Medical Education and Research, Chandigrah, Act, 1966.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966."

The motion was adopted

SHRI SHRI CHAND GOYAL : I introduce the Bill.

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MR. DEPUTY-SPEAKER : I find that Shri Devgun is absent. Shri Goyal.

CONSTITUTION (AMENDMENT) BILL\*

Amendment of article 16)

SHRI SHRI CHAND GOYAL (Chandigarh): I beg to move for leave to introduce a Bill further to amend to Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI SHRI CHAND GOYAL : I introduce the Bin. CEILING ON PROFITS BILL\*

श्री कंवर लाल गुप्त (दिल्ली सदर): मैं प्रस्ताव करता हूं कि कतिपथ व्यापारिक यहों, व्यापारिक संस्थाश्रों, उपक्रमों ग्रादि के लाभ की ग्रधिकतम सीमा निर्धारित करने की व्यवस्था करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER : The questhis is :

"That leave be granted to introduce a Bill to provide for the fixation of ceiling on profits, of certain business houses, concerns, undertakings, etc."

the motion was adopted

श्री कंवर लाल गुप्तः मैं विधेयक कं। पेदा करताहं।

CONSTITUTION (AMENDMENT) BILL\*

(Amendment of article 366)

श्री मृत्युंजय प्रसाद (महाराजगंज): मैं प्रस्ताव करता हूँ कि भारत के संविधान में मागे संशोधन करने वाले विधेयक को पेश करने की मनुमति दी जाये।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill forther to amend the Constitution of India."

The motion was adopted

श्रीमृत्युंजय प्रसाद: मैं विधेयक को पेद्य करताहं।

CONSTITUTION (AMENDMENT) BILL\*

(Amendment of Seventh Schedule)

भो मृत्युंजय प्रसाव (महाराजगंज): मैं प्रस्ताव करता हूँ कि भारत क संविधान में ग्रागे संशोधन करने वाले विवेधक को पेश करने की मनूमति दी जाये।

\*Published in the Gazette of India Ex tra-ordinary Part II Section 2, dated 31.7.70,